

ITEM NO.1

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 233266/2023, 237315/2023, IN CIVIL APPEAL NO(S). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

(ONLY I.A. NOS. 237315/2023 AND 233266/2023 ARE LISTED.

IA No. 237315/2023 - APPLICATION FOR PERMISSION

IA No. 233266/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. S. Muralidhar, Sr. Adv.
Mr. Parthiv Goswami, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Ms. Diksha Rai, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh Singh, Adv.

For Respondent(s) Ms. Garima Prasad, Sr. A.A.G.
Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Abhilash Kumar Singh, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Rakesh Khanna, Sr. Adv.
Mr. Arun Bhardwaj, Sr. Adv.
Mr. Shyam Suman Singh, Adv.
Ms. Babita Rawat, Adv.
Mr. Arjun Sharma, Adv.
Ms. Varuna Juneja, Adv.
Mr. Shreyas Maheshwari, Adv.
M/S. Karanjawala & Co., AOR

UPON hearing the counsel the court made the following

O R D E R

IA NO.237315/2023.

1. Issue notice.
2. Learned counsel for the non-applicants/petitioner/respondents accepts notice and seeks time to file reply.
3. Counter affidavit be filed within four weeks. Rejoinder affidavit, if any, be filed within two weeks, thereafter.
4. List on 22nd July, 2024.

(Nand Kishor)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS